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(2018) 04 DEL CK 0065

In the Delhi High Court

Case No : MAC.APP. 820 of 2014

ASHOK KUMAR RAI APPELLANT

Vs

VEERAMMAL & ORS RESPONDENT

Date of Decision : 10-04-2018

Acts Referred:

Citation : (2018) 04 DEL CK 0065

Hon'ble Judges : SUNIL GAUR

Bench : Single Bench

Advocate : Pankaj K. Tripathi,K.K. Tiwari,Harbir Singh

Final Decision : Disposed Of

Judgement

S.No.,Description,Amount

1.,Loss of Dependency,"`1,39,725/-

2.,Loss of Love & Affection,"`1,00,000/-

3.,Funeral expenses,"`25,000/-

4.,Loss of ConsortiumÂ,"`1,00,000/-

5.,Loss of Estate,"`10,000/-

Â,"Â Â

Total","`3,74,725/-

S.No.,Description,Amount

1.,Loss of Dependency,"`1,39,725/-

2.,Loss of ConsortiumÂ,"`40,000/-

3.,Loss of Estate,"`15,000/-

4.,Funeral expenses,"`15,000/-

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